

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 115
(IB)-118(PB)/2019

IN THE MATTER OF:

Ravindra Singh

.... Applicant/petitioner

v.

Piyush Colonisers Ltd.

.... Respondent

Under Section 7 of IBC.

Order delivered on 17.05.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/petitioner: Ms. Harshita Agarwal, Mr. Lokesh Bhole, Adv.
For the respondent Mr. Praveen Mittal, Mr. Kunal Kher, Adv.

ORDER

For order see, CP No. (IB)-1418(PB)/2018.

17.05.2019.
Aarti Makker